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No. K.13011/01/2021-US.I  
Government of India  
Ministry of Law and Justice  
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,  
NEW DELHI-110 011, dated 06<sup>th</sup> April, 2021.

**NOTIFICATION**

In exercise of the powers conferred by clause (2) of Article 124 of the Constitution of India, the President is pleased to appoint Shri Justice Nuthalapati Venkata Ramana, Judge of the Supreme Court, to be the Chief Justice of India with effect from 24<sup>th</sup> April, 2021.

*Barun Mitra*

(Barun Mitra)

Secretary to the Government of India  
Tele: 2338 3674

To

The Manager,  
Government of India Press,  
Minto Road, New Delhi.

No. K. 13011/01/2021-US.I

Dated 06.04.2021

**Copy to:-**

- 1 Shri Justice Nuthalapati Venkata Ramana, Judge, Supreme Court of India, New Delhi.
- 2 PPS to the Chief Justice of India, Supreme Court of India, 7, Krishna Menon Marg, New Delhi.
- 3 The Secretary General, Supreme Court of India, New Delhi.
- 4 The Accountant General, Central Revenues, New Delhi.
- 5 PPS to Principal Secretary to the Prime Minister, PMO, South Block, New Delhi.
- 6 The President's Secretariat, (CA.II Section), Rashtrapati Bhavan, New Delhi
- 7 PS to ML&J/PPS to Secretary (J)/AS(Apptts.)/Director (Apptts.)/SO (Apptts.)

*MMP*

*6/4/2021*

**(Rajinder Kashyap)**

**Additional Secretary to the Government of India**

**Tele: 2338 3037**